



Government of Jammu & Kashmir
Office of the Chairperson, District Disaster Management
Authority (DDMA)/District Magistrate, Jammu
Wazarat Road Jammu-180001 (J&K)-India

Subject: -Declaration of Micro Containment Zone- regarding.

CORRINGENDUM

Please read Lane Near Ambika Super Market, Channi Himmat instead of Sector No. 04, Channi Himmat, Jammu wherever appearing in this office Order issued under endorsement No.DCJ/PS/2021-22/2289-97 dated 14-12-2021.

By order of the District Magistrate, Jammu.


(Satish Kumar Sharma) JKAS
Addl. District Magistrate
Jammu

No:-DCJ/PS/2021-22/2316-23
Dated:- 14-12-2021

Copy to the:-

1. Divisional Commissioner, Jammu for kind information.
2. Inspector General of Police, Jammu for kind information.
3. Sr. Superintendent of Police, Jammu for kind information and necessary enforcement.
4. Sub Divisional Magistrate, Jammu South for information and necessary action.
5. Tehsildar Bahu/SDPO/SHO Channi Himmat for information and necessary action.
6. Sh. Ajay Salaan, Nodal Officer, Control Room, COVID-19, Jammu for information.
7. P.A to District Magistrate, Jammu for kind information of the Deputy Commissioner.
8. I/c EOC Section, DC Office, Jammu to circulate the order.